

आयकर अपीलीय अधिकरण, कोलकाता पीठ 'ए', कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH KOLKATA

Before Shri Sanjay Garg, Judicial Member and Shri Sanjay Awasthi, Accountant Member

I.T.A. No.429/Kol/2024
Assessment Year: 2023-24

Krishna Charity Trust.....Appellant
90/31, Diamond Harbour Road,
Kolkata – 700038.
[PAN:AAATK7682E]

vs.

CIT(Exemption), Kolkata..... Respondent

Appearances by:

Shri Puja Agarwal, AR, appeared on behalf of the appellant.

Shri Subhendu Datta, CIT-DR, appeared on behalf of the Respondent.

Date of concluding the hearing : May 16, 2024

Date of pronouncing the order : May 16, 2024

आदेश / ORDER

संजय गर्ग, न्यायिक सदस्य द्वारा / Per Sanjay Garg, Judicial Member:

The present appeal has been preferred by the assessee against the order dated 08.05.2023 of the Commissioner of Income Tax (Exemption), Kolkata [hereinafter referred to as 'CIT(E)'] agitating against the rejection of application for registration u/s 12A(1)(ac)(iii) of the Income Tax Act (hereinafter referred to as the 'Act')

2. At the outset, the authorized representative of the assessee has filed a letter dated 15.05.2024 seeking permission of the Bench to withdraw this appeal in view of the CBDT Circular No.7/2024 dated 25.04.2024 extending the due date for filing fresh application in Form 10A/10AB. The ld. DR has no objection in this regard. Considering the above, we dismiss the present appeal of the assessee as withdrawn with

liberty to the assessee to file fresh application as per the CBDT Circular No.7/2024.

3. In the result, the captioned appeal of the assessee is dismissed as withdrawn.

Kolkata, the 16th May, 2024.

Sd/-

[Sanjay Awasthi]

लेखा सदस्य/Accountant Member

Sd/-

[Sanjay Garg]

न्यायिक सदस्य/Judicial Member

Dated: 16.05.2024.

RS

Copy of the order forwarded to:

1. Krishna Charity Trust
2. CIT(Exemption), Kolkata
3. CIT (A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches